

Quality and price of solar equipments

1798. SHRI K.N. BALAGOPAL: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether Government has made rules and administrative mechanism for standardizing the quality and price of solar panels and other equipments produced and imported; and

(b) if so, the details thereof?

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH): (a) and (b) Under the Off-grid and Decentralized Solar Applications Scheme of Jawaharlal Nehru National Solar Mission, the Ministry has indicated minimal technical requirements and quality standards to be followed for the solar photovoltaic panels and other components to be installed.

The Ministry has also defined the benchmark costs of solar energy systems and off-grid solar power plants. The benchmark costs include the cost of hardware, transportation, insurance, civil works, installation and commission, annual maintenance contract etc.

Renewable energy projects in Karnataka

1799. SHRIMATI B. JAYASHREE: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) the schemes/projects undertaken/proposed to be undertaken by the Ministry in Karnataka to provide electricity generated through renewable energy; and

(b) how much fund has been allocated for each scheme?

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH): (a) Renewable Energy based power projects are set up either by State Governments/State Government Agencies or by the private sector. Ministry of New

and Renewable Energy provides fiscal and financial support to such projects. In the State of Karnataka, so far, 2170 MW of wind, 988 MW of small hydro, 491 MW of bio-mass, 14 MW of solar and 1 MW of waste to energy have been set up.

(b) State-wise allocations are not made under renewable energy schemes/ programmes. The Ministry has released a sum of Rs. 74.09 crores during 2012-13 as central financial assistance for projects in the State of Karnataka.

Delay in projects under JNNSM

1800. SHRI N. BALAGANGA: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether it is a fact that large number of projects under the Jawaharlal Nehru National Solar Mission (JNNSM) are delayed;

(b) if so, the details thereof and the reasons therefor; and

(c) the action taken by Government to complete the projects and to take action against those responsible for such delays?

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH): (a) and (b) No, Sir. Out of a total 159 nos./1152 MW grid-connected solar power projects allotted under the JNNSM, 132 nos./627 MW projects have been commissioned within their scheduled commissioning date (SCD). Installation of only 5 nos./32 MW Solar PV projects and 6 nos./420 MW Solar Thermal projects has been delayed beyond initially specified time limit with payment of penalties.

In case of Solar PV projects, developers have reported the delays due mainly to local law and order problem and to delays in construction of transmission lines. In case of the Solar Thermal projects, the main common reason for the delay reported by the developers has been the low direct solar radiation (DNI) levels found by them at the project sites as per actual measurements made after the projects were allotted than those estimated initially, necessitating significant oversizing of solar collectors field and re-engineering of their plants designs.